

NABARD Targets in 1996-97

6085. SHRI NARAYAN ATHAWALAY : Will the Minister of FINANCE be pleased to state :

(a) the performance of NABARD in terms of target set under various schemes during 1996-97;

(b) how does the performance compare with the corresponding earlier period;

(c) the details of action plan formulated by NABARD under Minimum Common Programme for 1997-98, State-wise, particularly for Maharashtra;

(d) the details of plans finalised by NABARD to mobilise adequate resources required to finance rural development projects; and

(e) the major projects financed by NABARD during the last three years and present status thereof alongwith the details of projects recently cleared/under active consideration/pending ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (e) Information is being obtained and, to the extent available, will be laid on the Table of the House.

[*Translation*]

Bank Robberies

6086. SHRI SATYA DEO SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether any proposal for implementing U.S. system in India to stop bank robberies and apprehend the robbers is under consideration of the Government;

(b) if so, the main features thereof and whether the permission of Reserve Bank has been obtained in this regard;

(c) the expenditure likely to be incurred on it; and

(d) the time by which the above system is likely to be implemented in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) Reserve Bank of India have reported that they have no such proposal under their consideration.

(b) to (d) Do not arise.

[*English*]

Brutal Killings in J&K

6087. SHRI R.L.P. VERMA :

KUMARI UMA BHARATI :

SHRI CHAMAN LAL GUPTA :

SHRI MANGAT RAM SHARMA :

SHRIMATI VASUNDHARA RAJE :

SHRI MANIKRAO HODLYA GAVIT :

SHRI DINESH CHANDRA YADAV :

SHRI ASHOK PRADHAN :

PROF. AJIT KUMAR MEHTA :

SHRI RAM BAHADUR SINGH :

SHRI PRAMOD MAHAJAN :

KUMARI SUSHILA TIRIYA :

Will the PRIME MINISTER be pleased to state:

(a) whether several members of a minority community were killed by terrorists in a village Sangrampur in Badgaon District of the Central Kashmir in March, 1997;

(b) if so, the details in this regard;

(c) whether the Kashmiri Pandits have been the target of terrorists during the last three years;

(d) if so, the number of Kashmiri Pandits killed by terrorists since 1990 till date;

(e) the steps being taken by the Government for the safety of Kashmiri Pandits in Jammu and Kashmir;

(f) the number of persons who have migrated on account of terrorists violence from Jammu and Kashmir since 1990 till date;

(g) whether migrants would be sent to which valley as announced by the State Government; and

(h) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) During the night intervening March 21/22, 1997, some unknown militants entered village Sangrampur, Beerwah in district Budgam, and called out the male members of Kashmiri Pandit community. The militants reportedly ordered 8 Kashmiri Pandits to stand in a queue and subsequently fired at them from a close range, as a result of which 7 persons died on the spot and one person got injured.

(c) and (d) According to available information, out of the 4352 persons, including security force personnel, killed in terrorist activities in J&K during the 3 years period 1994 to 1996, 304 belonged to Hindu community, including Kashmiri Pandits. During the period since 1990 till 31.3.97, 706 persons belonging to Hindu community, including Kashmiri Pandits, have lost their lives in terrorist violence in the State.

(e) Security arrangements in vulnerable areas have been strengthened apart from other confidence building measures. Police and Security force pickets have been

established at various places which have pockets of minority community population, the State Police and other security forces have been asked to conduct patrolling in and around such areas. The law enforcement agencies and representatives of the district Administration have also been visiting such villages and interacting with the members of the minority community with the aim of confidence building and resolving their difficulties.

(f) According to available information 48131 families have migrated from the Kashmir Valley to Jammu and other parts of the country.

(g) and (h) The matter of return and rehabilitation of the Kashmiri Pandits to their homes is an important priority of the State Government. The State Government is preparing an action plan for their return, which may take some time to get final shape since the issue has to be tackled on politico-economic basis.

[Translation]

Employment Opportunities

6088. SHRI D.P. YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether any programme has been prepared by the Government in regard to providing employment opportunities through National Contractor Development Fund Programmes;

(b) if so, the number of employments created in the country, particularly in Uttar Pradesh during the last three years; and

(c) the target fixed in this regard during 1997-98 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) No, Sir. This Ministry is implementing two Centrally sponsored Urban Poverty Eradication Programmes namely Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP). In both the schemes, no such programme has been prepared by the Government in regard to providing employment opportunities through National Contractor Development Fund Programme.

[English]

Irregularities in Purchase by ICCR

6089. SHRI S. AJAY KUMAR :

SHRI FAGGAN SINGH KULESTE :

SHRI DEVENDRA BAHADUR ROY :

Will the PRIME MINISTER be pleased to state :

(a) whether ICCR spent Rs. 13.00 lakh for purchasing and installation of a Gen. Set without calling for any tender/quotation as is mandatory under GFR and without

DGS&D rate contract; and

(b) If so, the action to be taken by the Government against the defaulting officers ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) In 1994, ICCR purchased a 285 KV Generator Set meant for large buildings in view of frequent power breakdowns and the need for uninterrupted power supply particularly during performances in the Azad Bhawan auditorium. Sealed quotations were invited for supplying the Generator Set and the contract was awarded to the Company whose bid was the lowest.

(b) The question does not arise.

[Translation]

Allotment of Land

6090. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the PRIME MINISTER be pleased to state :

(a) whether the Delhi Development Authority provides land to social organisations at concessional rates;

(b) if so, whether any provision in this regard has been made for Rohini and Pappan Kalan projects;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) Yes, Sir. The DDA has reported that provision of public and semi-public facilities has been made in Rohini and Dwarka (Pappan Kalan) projects as per the norms given in Master Plan of Delhi-2001.

(d) In view of the above, the question does not arise.

[English]

Government Borrowings

6091. SHRI S. RAMACHANDRA REDDY : Will the Minister of FINANCE be pleased to state:

(a) Whether the Government propose to impose any limits on the Government's borrowings;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) The feasibility of putting a ceiling on borrowings by Government of India is under consideration. The Reserve Bank of India has also suggested setting up of a legislative ceiling on public debt in its Annual Report 1995-96. The Bank has been requested to prepare a discussion paper